


- (i) Category-wise Institution, disposal and pendency of cases in High Court in the year 2015.

Sl. No.	Case Type	Cases Pending at the beginning of the year	Institution	Disposal	Cases Pending at the end of the year
01.	W. P. (C)	43	79	72	43
02.	R. F. A.	11	08	07	12
03.	Crl. A.	28	34	35	27
04.	R. S. A.	02	01	02	01
05.	F. A. O.	01	03	02	02
06.	Cont. Cases (C)	---	04	03	01
07.	Crl. M. C.	06	03	06	03
08.	Tr. P. (C)	---	02	02	---
09.	Bail	---	04	06	---
10.	M. A. C.	13	75	24	14
11.	Review	01	06	06	01
12.	C. R. P.	01	04	04	01
13.	Crl. R. P.	---	12	12	03
14.	M. A. T.	02	02	03	01
15.	R. P. (FAM. C. T.)	---	03	02	01
16.	Crl. L. P.	---	07	09	--
17.	Arb. P.	01	02	03	--
18.	W. P. (Crl.)	01	02	03	--
19.	C. O.	---	05	01	04


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 at Gangtok

(ii) Age-wise pendency of different category of cases in High Court.

Sl. No.	Case Type	1 Year	1 - 2 Years	2 - 3 Years	3 - 4 Years	5 - 6 Years	6 - 7 Years	TOTAL
01.	W. P. (C)	31	06	03	01	01	01	43
02.	M. A. T. App.	01						01
03.	Cont. Cases (C)	01						01
04.	C. O.	04						04
05.	CrI. M. C.	01	02					03
06.	W. A.	02						02
07.	R. F. A.	06	04					10
08.	F. A. O.	02						02
09.	R. S. A.	01						01
10.	C. R. P.	01						01
11.	Review	01						01
12.	M. A. C.	13	01					14
13.	CrI. A.	26	01					27
14.	CrI. Rev. P.	03						03
15.	R. P. (FAM. C. T.)	01						01

(iii) Number of adjournments being granted on an average in various categories of Civil and Criminal cases during the life cycle of a case.
= 03

(iv) Number of cases in which trial proceedings have been stayed by Superior Courts in various categories of Civil and Criminal cases and average time for which such trial proceedings remain stayed in the life cycle of a case.
= 10

(v) Average time taken for disposal of various categories Civil and Criminal cases in High Court.
= 04 to 05 Months.

(vi) Category-wise disposal of cases per judge per year in the High Court.
= 54

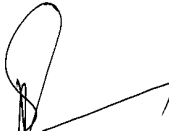

 Registrar (Judicial)
 High Court of Sikkim
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(vii) Category-wise number of Criminal and Civil cases where orders of the District/Subordinate Courts are challenged in appeal before the High Court.

Sl. No.	Case Type	
01.	R. F. A.	06
02.	M. A. T.	02
03.	R. S. A.	01
04.	M. A. C.	25
05.	F. A. O.	03
06.	Cri. A.	34

(viii) Number of writ petitions/PILs being filed and being disposed of in High Court.

Cases Pending at the beginning of the year	Institution	Disposal	Cases Pending at the end of the year
03	06	02	07


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